CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP.No.147 of 1999 in OA.No.1190 of 1992



New Delhi, this 13th day of May, 1999.

HON'BLE SHRI S.R. ADIGE, VICE CHAIRMAN(A) HON'BLE SMT.LAKSHMI SWAMINATHAN, MEMBER(J)

Smt. Prem Kumari Sharma Legal Representative of late Constable Devender Kumar R/o 257, Pocket No.2, Paschim Vihar, Delhi-92.

... Petitioner

By Advocate: Shankar Raju

versus

Shri Balaji Shriwastawa Dy. Commissioner of Police, East District, Viswas Nagar, Shalimar Park, Delhi-32.

... Respondent

ORDER (ORAL)

HON'BLE SHRI S.R. ADIGE, VC(A)

Heard.

- This Contempt Petition is entirely premature.
- 3. Shri Shankar Raju prays, and is allowed, permission to withdraw the Contempt Petition and file it after a reasonable time, in case the Tribunal's order is not implemented.

(Smt. Lakshmi Swaminathan)
Member(J)

(S.R. Adige) Vice Chairman(A)

dbe